

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2020

NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt. Ltd.

UNDER SECTION 7 OF IBC, 2016

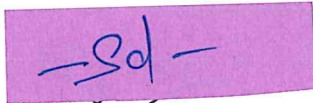
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

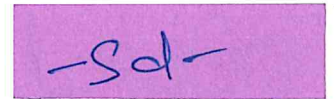
Mr. P.Nagesh, Mr. Harshal Kumar, Mr. Dheeraj Gupta, Mr. Sanam Siddiqui, Ms. Diksha Arora, Advocates for the Financial Creditor
Mr. Rahul Malhotra, Mr. Deepak Narayan, Mr. Saurabh Kalia, Mr. Harshit Agarwal, Mr. Rajeev Kumar, Advocates for the R.P.

ORDER

No time left in view of the constitution of the Special Bench. In view of the same renotify this case on 12th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**